On the request of Central Bureau of Investigation (CBI) to the Director General of Health Services on 9-10-.1989, the Central Drugs Inspectors, North Zone randomly drew samples of 20 batches and sent them to the Central Drugs Laboratory, Calcutta, for test and analysis. Out of these samples, 14 samples wore found not of standard quality for the reasons that they were contaminated with fungus; one sample failed in Pyrogen test and 5 samples were dec-lared to be of standard quality.

Based on the reports of the analysis and investigations, prosecution was launched against M/s Eskay Pharmaceuticals as well as M/s Osiers Pharma Ltd. in the Court of 1st class Metropolitan Magistrate, Tis Hazari, Delhi, under the provisions of the Drugs & Cosmetics Act and Rules thereunder. The matter is, thus sub-judice.

2906. [Transferred to lite 7th August. 1992]

2907. [Transferred to the 1th August, 1992]

Ban on advertisement of tobacco products

2908. SHRI INDER KUMAR GUJ RAL: Will the Minister of HEALTH AND FAMILY WELFARE b_e pleas ed to state:

- (a) what steps are feeing taken by his Ministry to discourage the use *of* tobacco;
- (b) whether there is any proposal t₀ ban the advertisement of tobacco products; and
- (c) if so, what are the details hereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. C. THARA DEVI SIDDHARTH A): a) to (c) Administrative instruc-ions have already been issued to pro-.ibit smoking, to start with, in a few

selected public places like hospitals, dispensaries and other health care establishments, educational institutions, conference rooms domestic air flights, air conditioned chaircars and air conditioned sleeper coaches in trains, sub-urban trains and air-conditioned buses.

In order to ban/regulate the advertisement of tobacco products the Govt, have initiated steps to enact a Comprehensive Anti-Tobacco Legislation.

Payment of gratuity to the employees of family planning association of India

2909. DR. BALDEV PRAKASH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of employees appointed under Government funded projects of the Family Planning Association of India, New Delhi Branch;
- (b) the number of employees superannuated/died in harness between 1st January, 1986 and 1st July, 1992; and
- (c) the amount of Gratuity paid in each case in terms of the Family Planning Association of India Employees' Group Gratuity-cum-life Assurance Scheme, 1978?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA): (a) 46 (including 3 part-time) employees are appointed under Government funded projects of FPAI, New Delhi.

- (b) Five, Sir.
- (c) As there i_s no provision under the Government funded projects for payment of gratuity, the staff working in these projects is not being covered under the Family Planning Association . of Tndia Employees' Group Gratuity-cum-life Assurance

Scheme, 1978. However, the staff have filed a suit in the DeJhi High Court **for** claiming this and other terminal benefits admissible on retirement to the Central Government Employees. The matter is, at present, j subjudice.

Developing uric acid stones

2910. MISS SAROJ KHAPARDE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that Indian Scientists have successfully developed Uric Acid Stones in a Laboratory which is a break-through that may help design an exact therapy *tor* kidney disorders caused by deposition of these stones; and
 - (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA): (a) and (b) The news item pertaining to the subject reported in the Hindustan Times dated 2.7.1992 has been seen and a detailed report has been called for.

गुजरात में केन्द्रीय सरकार स्वास्थ्य योजना के अस्पतालों का खोला जाना

- 2911. श्री राजूबाई ए० परमार: क्या स्वास्थ्य श्रीर परिवार कल्याण मंत्री यह बताने को कृपा करेंगे कि:
- (क) केन्द्रीय सरकार स्वास्थ्य योजना के ग्रधीन गुजरात में जिलेबार कितने-कितने ग्रौषधालय/ग्रस्पताल खोलने का विचार है:
- (ख) उक्त राज्य में स्वास्थ्य सेवाग्नों में सुधार करने संबंधी नई योजनाश्चों का ब्यौरा क्या है; ग्रीर
- (ग) चालू वित्तीय वर्ष के लिए सरकार के विचाराधीन योजनीयों का जिला-वार क्मीरा क्या है?

स्वास्थ्य और परिवार क याण मंत्रालय में राज्य मंत्री (श्रीमती डी॰ के॰
तारादेवी सिद्धार्थ:(क) से (ग) ग्रहमदाबाद
(गुजरात)में इस समय केंद्रीय सरकार स्वास्थ्य
योजना के तीन एलोपिथक ग्रौषधालय ग्रौर
एक-एक होमियोपिथक ग्रौर ग्रायुवदिक यनिट
कार्य कर रही है। संसाधनों की कमी के
कारण इस समय कोई नया ग्रीषधालय
खोलने का कोई प्रस्ताव नहीं है।
बहरहाल, केंद्रीय सरकार स्वास्थ्य योजना
के लाभावियों के इलाज के लिए निम्नलिखित
सरकारी ग्रस्पतालों को मान्यता प्राप्त
है:—

- 1. बी० एस० ग्रह्मताल
- नागरी नेव ग्रस्पताल
- साराभाई ग्रस्पताल
- एल० जी० ग्रस्पताल

राज्य में स्वास्थ्य सेवाग्रों का विस्तार राज्य सरकार द्वारा किया जाता है।

Opening of Medical College in th name of Late Shri Rajiv Gandhi

- 2912. DR. YELAMANCHILI SIVA JI: Will the Minister of HEALT AND FAMILY WELFARE be pleas? to state:
- (a) whether it is a fact that a P¹ vate medical college is proposed to 1 opened at Guntur with capitation f in the name of Lat_e Shri Raj Gandhi;
- (b) whether any permission i been sought, by the management; ai
- (c) if so, what are the details ther of?

THE MINISTER OF HEALTH AI FAMILY WELFARE (SHRI M. FOTEDAR): (a) to (c) A referer has been received seeking the ests lishment of a medical college at Gu tur to be named after the late S Rajiv Gandhi. It has been convey